

F. No. J-11017/22/2018-Judicial (Part-1)
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 29th August, 2019

ORDER

The President is pleased to **engage / upgrade** following Advocates, as mentioned in the table below, for conducting Central Government litigation before the High Court of Delhi, Central Administrative Tribunal (PB), New Delhi and Tis Hazari District Courts, Delhi, for a period of three years with effect from the date of this order or until further orders whichever is earlier:

Sl. No.	Name of Advocate	Contact details	Enrollment No.
HIGH COURT OF DELHI			
Senior Panel Counsel			
1.	Shri Sanjay Kumar Pathak	B-1, Lawyers Chambers, 30, DDU Marg, Rouse Avenue, New Delhi-110002 Mob: 9910770311 Email: pathaksanjaykumar@gmail.com	D/1125/1995
CENTRAL ADMINISTRATIVE TRIBUNAL (PB), NEW DELHI			
Senior Panel Counsel			
2.	Shri Avinash Kumar	G-28, Lower Ground Floor, Nizamuddin West, New Delhi. Mob: 9811182985 Tel:011-40501815 Email: avinash.adv@gmail.com	D/1046/1997 (R)
CENTRAL ADMINISTRATIVE TRIBUNAL (PB), NEW DELHI AND TIS HAZARI DISTRICT COURTS, DELHI			
Up-gradaded as Senior Panel Counsel			
3.	Shri Manish Kumar	S-138, LGF, Greater Kailash-1, New Delhi-110048 Mob: 9971493975, 8287004046 Email: manishk791@gmail.com	D/747/2013



2. Consequent upon the up-gradation of Advocate at Sl. No. 3 in the table above i.e. Shri Manish Kumar as Senior Panel Counsel, this Department's earlier Order No. J-11017/13/2016-Judl. (Part-4) dated 14.11.2016 is also superseded with effect from the date of this order.

3. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's O.M. No. 24(2)/1999-Judl. dated 24.09.1999 and 27(11)/99-Judl. dated 24.09.1999 read separately with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

4. Hindi version of this order will follow.



(S. R. Mishra)
Additional Secretary

Copy for information to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Ms. Maninder Acharya, the Ld. ASGI, High Court of Delhi, C-390 LGF, Defence Colony, New Delhi-110024
3. The Registrar, High Court of Delhi.
4. The Incharge, Litigation (High Court/CAT) Section, High Court of Delhi, New Delhi.
5. The Incharge, Litigation (Lower Court) Section, Tis Hazari Court Campus, New Delhi.
6. All the three panel counsel as mentioned in the table above.
7. The Pay & Accounts Officer, Department of Legal Affairs, New Delhi.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. For uploading on website of this Department i.e. www.legalaffairs.gov.in for the information of all concerned.
10. Guard File/Judicial Section with 5 spare copies.

for 
Section Officer (Judicial)
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